

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1623**  
TO BE ANSWERED ON: 10.12.2025

**CYBER SECURITY AUDIT**

†1623. **SHRI SATPAL BRAHAMCHARI:**  
**SHRI JAI PARKASH:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the cyber security audit has been made mandatory for Government offices and public institutions in Sonipat and Hisar Lok Sabha Constituencies under Digital India and if so, the details thereof;
- (b) the guidelines, training programmes and alert systems implemented by CERT-In to protect critical digital infrastructure;
- (c) whether the Government is implementing any special scheme for cyber awareness campaign, cyber helpline and promotion of secure digital payments in rural areas; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI JITIN PRASADA)

(a) to (d): Government of India is cognizant of the cyber threats to India's digital infrastructure. Taking this into account, the policies of the Government aim for an open, safe, trusted and accountable internet for its users.

Indian Computer Emergency Response Team (CERT-In) and National Critical Information Infrastructure Protection Centre (NCIIPC) regularly carry out cybersecurity audits.

CERT-In has issued a Comprehensive Cyber Security Audit Policy Guidelines in July 2025. Cyber security audit are to be conducted at least once every year in a consistent, effective, and secure manner across sectors, including critical infrastructure.

NCIIPC undertakes vulnerabilities and risk assessment of Critical Information Infrastructure/ Protected Systems periodically and gives feedback to all concerned.

National Informatics Centre (NIC) also carries out comprehensive annual cyber security audit of its Information and Communication Technology (ICT) infrastructure across the country.

The cyber security audit of NIC ICT infrastructure at Hissar and Sonipat district office has been conducted in year 2025.

The measures undertaken by government to strengthen security of cyber ecosystem, inter alia, includes:

- Cyber security training programs conducted by CERT-In in collaboration with Industry partners to upskill the cyber security workforce in Government, public and private organizations.
- Cyber security mock drills by CERT-In for assessment of cyber security posture and preparedness of organisations in Government and critical sectors.
- Empanelled 231 security auditing organizations by CERT-In to support and audit implementation of Information Security Best Practices.
- Cyber Crisis Management Plan formulated by CERT-In for countering cyber attacks and cyber terrorism for implementation by all Ministries/Departments.
- Alerts and advisories issued by CERT-In regarding latest cyber threats/vulnerabilities and countermeasures on an ongoing basis.
- Under Information Security Education and Awareness (ISEA) programme, 4,125 workshops have been conducted, reaching over 9.25 lakh+ participants, including academia, law enforcement, government personnel and general public.
- Multilingual awareness materials such as handbooks, videos, posters, and advisories (including on deepfakes) are widely disseminated.
- Awareness resources are available on platforms like [www.staysafeonline.in](http://www.staysafeonline.in), [www.infosecawareness.in](http://www.infosecawareness.in), and [www.csk.gov.in](http://www.csk.gov.in).
- Public awareness campaigns such as *Cyber Security Awareness Month & Safer Internet Day* promote online safety, secure digital transactions, & cyber hygiene.
- Advisory by CERT-In to all authorised entities/banks issuing Prepaid Payment Instruments (PPI) in the country to carry out special audit by empanelled auditors of CERT-In on a priority basis.
  - Immediate steps are taken to ensure compliance with the findings and ensure implementation of security best practices.
- RBI's Public awareness campaign called 'RBI Kehta Hai' inform people about digital payment options and how to use them safely, securely, and conveniently
- Advisory by MHA to State/UT Governments to create mass awareness of National Cyber Crime Reporting Portal (<https://cybercrime.gov.in>) & Toll-free helpline number '1930'.
- Sanchar Mitras (Student volunteers - Department of Telecommunications) through communication in local languages educate citizens about digital safety, fraud prevention, and use of Sanchar Saathi portal.

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